

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 25th October, 2024

NO. HC.VII-163/2024/10635/A ### The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed Grade-III Judicial Officers of Mizoram Judicial Service to undergo Induction Training at the Judicial Academy, Assam as per relevant rules of Mizoram Judicial Service.

Sl. No.	Name of the Officer	Designation
1.	Smti. Abigail Hmingthanpari	Civil Judge (Jr.Dvn.), Aizawl
2.	Smti. Cassandra Zosangliani	Civil Judge (Jr.Dvn.), Kolasib
3.	Smti. Sheila Laldinthari Hnialum	Civil Judge (Jr.Dvn.), Lunglei

The Trainee Officers are directed to report at the Judicial Academy, Assam, National Law University Campus, Hajo Road, Kamrup, Amingaon, **by 9.30 A.M. on 04-11-2024**, for undergoing Induction Training.

By Order,
Sd/- S.K.Poddar
REGISTRAR GENERAL

Memo No. HC.VII-163/2024/10636 /A, Dated: 25-10-2024

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl.
3. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin./Vigilance/Estt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

[Handwritten signature]
29.10.2024

(He is requested to inform the concerned Officers about this Notification accordingly)

7. The Joint Registrar (Judl./ PM&P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. Smti. Abigail Hmingthanpari, Civil Judge (Jr.Dvn.), Aizawl.
10. Smti. Cassandra Zosangliani, Civil Judge (Jr.Dvn.), Kolasib.
11. Smti. Sheila Laldinthari Hnialum, Civil Judge (Jr.Dvn.), Lunglei
12. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
13. The Trainee Judicial Officers.

- a. The Trainee Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **28-10-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

15. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR GENERAL